## IVRCL UNDER LQUIDATION AS GOING CONCERN

## LIST OF CREDITORS

LIST OF CLAIMS CONSIDERED AGAINST CONDONATION FILED BEFORE HON’BLE NCLT FROM 8 ${ }^{\text {TH }}$ OCTOBER 2019 TO $04^{\text {TH }}$ MARCH 2021 FROM OPERATIONAL CREDITORS EXCEPT WORKMAN AND EMPLOYEES

FORM C

| Sr <br> No | Name of the Claimant | Claim Amount (in INR) | Amount Admitted (in <br> INR) | Amount not Admitted <br> (in INR) |
| :---: | :--- | ---: | ---: | ---: |
| 1 | DEPUTY COMMISSIONER STATE TAX - LATUR | $27,88,54,861$ | $27,88,54,861$ |  |
| 2 | Sri Malleshaiah - Commercial Tax Officer | $10,97,52,612$ | $10,97,52,612$ | - |
|  | Total | $38,86,07,473$ | $38,86,07,473$ | - |

LIST OF CLAIMS RECEIVED UP TO 04 ${ }^{\text {TH }}$ MARCH 2021 FROM OTHER STAKEHOLDER
FORM G

| Sr <br> No | Name of the Claimant | Claim Amount <br> (in INR) | Amount Admitted <br> (in INR) | Amount not <br> Admitted (in INR) |
| :---: | :---: | :---: | :---: | :---: |
| 1 | ASSISTANT COMMISSIONER OF CENTRAL TAX | $29,41,23,173$ | $29,41,23,173$ |  |
| 2 | SAILESH J AMANADAS RANA, STATE TAX OFFICER-3 (Form B) | $6,13,06,497$ | - |  |
|  | Grand Total | $35,54,29,670$ | $29,41,23,173$ | $-6,13,06,497$ |

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    Note: The claims submitted is computed being outstanding as on July $26^{\text {th }}, 2019$ i.e. the Liquidation Commencement Date in accordance with the Regulation 16 of IBBI (Liquidation Process) Regulations, 2016.

